

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)

3rd, 4th & 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East),
MUMBAI-400009

Court No. : 3 Dated :18-04-2023 Time : 10:30
Excise Bench Room No :- 504

CORAM:

Hon'ble Sh. SANJIV SRIVASTAVA, Technical Member

Hon'ble Sh. S. K. PATI, Judicial Member

Sl No	APPEAL NO.	APPELLANT	.Vs	RESPONDENT	REPRESENTATIVE	REMARKS
REGULAR MATTERS						
1	E/1106/2012	Shah Foils P. Ltd.		COMMISSIONER OF CENTRAL EXCISE-THANE-I	IP/DR	
2	E/1232/2012	REAL STRIPS LTD.		CCE, THANE II	IP/DR	
3	E/1334/2012	S.D.ENTERPRISE		COMMISSIONER OF CENTRAL EXCISE-THANE-II	J. C. Patel/DR	
4	E/1335/2012	DEEPAK AGARWAL		CCE, THANE II	J. C. Patel/DR	
5	E/85133/2015	A KRIPAL KUMAR		COMMISSIONER OF CENTRAL EXCISE-THANE-II	J. C. Patel/DR	
6	E/85985/2015	SUNIL PESHWARIA		COMMISSIONER OF CENTRAL EXCISE-THANE-II	IP/DR	
7	E/87474/2019	S D ENTERPRISES		PALGHAR	J. C. Patel/DR	
8	E/87480/2019	PALGHAR		S D ENTERPRISES	DR/IP	
9	E/85719/2013	PARESH VOHRA		COMMISSIONER CGST AND CENTRAL EXCISE-BELAPUR	PDS Legal/DR	
10	E/85720/2013	HATKESH CHEMICALS & PHARMACEUTICALS PVT. LTD.		COMMISSIONER CGST AND CENTRAL EXCISE-BELAPUR	PDS Legal/DR	
11	E/85739/2013	SHREE MANTRAYALAYAM CHEM. INDS. PVT. LTD.		COMMISSIONER CGST AND CENTRAL EXCISE-BELAPUR	PDS Legal/DR	
12	E/85752/2013	PARESH S. VOHRA		COMMISSIONER CGST AND CENTRAL EXCISE-BELAPUR	PDS Legal/DR	
13	E/85758/2013	BUNTY FOODS (I) PVT. LTD.		COMMISSIONER OF CENTRAL EXCISE-THANE-I	CEN-EX SERVICES/DR	

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)

14	E/85759/2013	VISHNU DYEING & PRINTING WORKS	COMMISSIONER OF CENTRAL EXCISE - MUMBAI-V	M.H.Patil/DR	}
15	E/85760/2013	VISHNU DYEING & PRINTING WORKS	COMMISSIONER OF CENTRAL EXCISE - MUMBAI-V	M.H.Patil/DR	
16	E/85849/2013	SU MOTORS PVT. LTD.	COMMISSIONER OF CENTRAL EXCISE,MUMBAI-III	Ravinder Jain, Consultant/DR	}
17	E/85857/2013	SU MOTORS PVT. LTD.	COMMISSIONER OF CENTRAL EXCISE,MUMBAI-III	Ravinder Jain, Consultant/DR	
18	E/85858/2013	SU MOTORS PVT. LTD.	COMMISSIONER OF CENTRAL EXCISE,MUMBAI-III	Ravinder Jain, Consultant/DR	
19	E/85853/2013	R.C. JAIN	COMMISSIONER OF CENTRAL EXCISE-THANE-I	G.B. Yadav/DR	

Dy. Registrar
(Appeal Bench)